

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 30.06.2022

Cases	Total pendency at the beginning of June, 2022 (Civil-Criminal)	Institution during the month of June, 2022 (Civil - Criminal)	Total disposal during the month of June, 2022 (Civil- Criminal)	Pendency at the end of June, 2022 (Civil- Criminal)
1. WRIT PETITION	81 --	07 01	04 --	84 01
2. APPEAL	15 24	-- 04	-- 03	15 25
3. RSA	13 --	-- --	-- --	13 --
4. FAO	03 --	-- --	01 --	02 --
5. CONTEMPT	01 --	-- --	-- --	01 --
6. MISC.CASES	-- 04	-- 01	-- 01	-- 04
7. MISC.APPEAL	-- --	-- --	-- --	-- --
8. SUO MOTU TRANSFER PETITION	-- --	-- --	-- --	-- --
9. TRANSFER PETITION	-- --	-- --	-- --	-- --
10. BAIL APPLICATION	-- --	-- --	-- --	-- --
11. MAC APPEAL	07 --	01 --	01 --	07 --
12. REVIEW	02 --	-- --	-- --	02 --
13. REVISION	01 07	-- --	-- --	01 07
14. MAT APPEAL	02 --	-- --	-- --	02 --
15. REVISION U/S 19 OF THE (FAM CT.)	-- --	-- --	-- --	-- --
16. LEAVE PETITION	-- 05	-- --	-- 01	-- 04
17. ARBITRATION PETITION/APPEAL	04 --	01 --	-- --	06* --
18. S.A.O.	-- --	-- --	-- --	-- --
19. REFERENCE	-- --	-- --	-- --	-- --
20. C.O.	02 --	-- --	-- --	02 --
21. TAX APPEAL	02 --	-- --	-- --	02 --
23. SP. APPEAL	-- --	-- --	-- --	-- --
24. Com. A.	01 --	-- --	-- --	-- --
GRAND TOTAL	134 40	09 06	06 05	137 41

Note: *Com. A. No.01/2022 converted as Arb.A. No.01/2022 and added in pendency at Sl.No.17 of the Statement.

Prepared by:
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verified by:

DEPUTY REGISTRAR (JUNIOR)
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